

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 511 of 2020

IN THE MATTER OF:

R. K. Associates & Hoteliers Pvt. Ltd.

... Appellant

Versus

BW Businessworld Media Pvt. Ltd.

Through its Managing Director

...Respondent

Present:

For Appellant : Mr. Gagan Gupta, Advocate

**For Respondent : Mr. Petal Chandhok and Mr. Sudhanshu Pandey,
Advocates**

O R D E R

(Through Virtual Mode)

14.08.2020 Rejoinder has not been filed. Learned counsel for the Appellant seeks and is granted extension of time by two weeks to file rejoinder failing which its right shall stand closed and arguments will be heard.

List the appeal 'for Admission (After Notice)' on **1st September, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson)**

**[Dr. Alok Srivastava]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

/ns/gc/